

State/Union Territory	1967-68	1968-69	1969-70
5. Haryana	699	621	778
6. Himachal Pradesh	528	550	563
7. Jammu & Kashmir	511	513	N.A.
8. Kerala	528	526	N.A.
9. Madhya Pradesh	504	481	534
10. Maharashtra	676	700	752
11. Manipur	493	561	498
12. Mysore	464	500	515
13. Orissa	325	N.A.	N.A.
14. Punjab	818	881	945
15. Rajasthan	492	428	480
16. Tamil Nadu	526	557	601
17. Tripura	459	N.A.	N.A.
18. Uttar Pradesh	506	476	515
19. West Bengal	501	493	511
20. Delhi	1168	1255	1348
ALL INDIA	561	555	589

SOURCE : Central Statistical Organisation.

N.B.—(1) The estimates of per capita State income are made by the respective State Statistical Bureaus. Owing to differences in concepts, methodology and source materials used estimates are not strictly comparable among the States. The All India estimates are those prepared independently by C.S.O.

(2) N.A.=Not available.

#### IRRIGATION SCHEME OF PUNJAB AND HARYANA

697. SHRI MOHAMMED USMAN ARIF : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to sanction all the irrigation schemes formulated by Punjab and Haryana during the Fifth Five Year Plan; and

(b) if so, whether Government propose to take similar decisions on the schemes formulated by the Rajasthan and Madhya Pradesh Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) The proposals from the States for the Fifth Plan are yet to be received and the programme for the Irrigation Sector in the different States for the Fifth Plan is yet to be finalised. The inclusion of specific schemes formulated by the States during the Fifth Plan will be considered subject to the schemes being technically feasible and economically viable and keeping in view the availability of resources.

#### RAW MATERIAL FOR SMALL SCALE UNITS

698. SHRI THILLAI VILLALAN:

SHRI S. SIVAPRAKASAM :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether any change has been brought about in the policy for the issue of import licenses for raw materials for small scale units in the priority and non-priority sectors; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI) : (a) and (b) Some of the important changes in the policy for issue of import licences for raw materials to small scale units for 1973-74 are :—

(i) Pending assessment of capacity, new units in priority industries will get import licences for raw materials, components and spares on the basis of 100% of the value of the machinery installed in the case of chemicals, drugs and medicines and pesticides formulations, 70% in the case of electronic components, electronic and electro-medical instruments and 40% (instead of 30%) in the case of other priority industries. These percentage will be subject to the maximum of Rs. 1 lakh (instead of Rs. 75,000 - ) per annum.

(ii) New Units engaged in non-priority industries will get import licences for raw materials, components and spares on the basis of 40 % (instead of 30%) of the value of machinery installed subject to maximum of Rs. 1 lakh (instead of Rs. 75,000/-) per annum.

(iii) The existing units in the non-priority sector with an import entitlement exceeding Rs. 50,000/- will be required to produce an evidence of consumption of imported raw materials, components and spares and their entitlement will be restricted to the level of consumption irrespective of the value of licences/release orders received in the previous period.

(iv) The units engaged in non-priority industries reserved for the small scale sector will get an additional allocation of imported raw materials and components to the extent of 20% of the normal entitlement

(v) The maximum limit for the value of import licences to be issued to the non-priority industries to be set up in the backward areas or to be set up by the graduate engineers/ex-service personnel anywhere in the country, out of the industries reserved for the small scale sector, has been raised from Rs. 1 lakh to Rs. 1.5 lakhs.

#### साम्भर साल्ट लिमिटेड का कार्यकरण

699. श्री राम सहाय: क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मन्त्री यह बताने की कृपा करेंगे कि साम्भर साल्ट लिमिटेड द्वारा विभिन्न किस्मों का उत्पादन करने के लिए खारे पानी और नमक का कच्चे माल के रूप में उपयोग करने के सम्बन्ध में बनाई गई योजना के क्या परिणाम निकले हैं और इस सम्बन्ध में क्या प्रगति हुई है ?

†[WORKING OF SAMBHAR SALT LTD.]

699. SHRI RAM SAHAI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the results of the scheme formulated by the Sambhar Salt Limited in regard to bringing out various kinds of production by using brine and salt as a raw material together with progress made in this regard ?]

औद्योगिक विकास मंत्रालय में उपमन्त्री (श्री प्रणब मुखर्जी) : दो टन दैनिक सोडियम सल्फाइड की उत्पादन क्षमता का एक संयंत्र साम्भर में लगाया जा रहा है। इस संयंत्र में

शीघ्र ही उत्पादन शुरू हो जाने की आशा है। पांचवीं पंचवर्षीय योजना में साम्भर साल्ट्स लिमिटेड, (1) सोडियम सल्फेट निकालने की परियोजना, (2) नमक आभारी की परियोजना, (3) सोडा एश परियोजना और, (4) कास्टिक सोडा परियोजना को अपने हाथ में लेने का विचार कर रहा है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE) : A plant of 2 ton/day capacity for production of Sodium Sulphide is under erection at Sambhar and is likely to go into production shortly. Sambhar Salts, Limited propose to undertake (i) Sodium Sulphate Recovery Project (ii) Salt Washery Project (iii) Soda Ash Project and (iv) Caustic Soda Project in the Fifth Five Year Plan.]

#### FILLING UP OF VACANT POSTS IN CSIR

700. SHRI K. C. PANDA : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether it is a fact that a number of posts of Section Officers are lying vacant in the CSIR Headquarters if so, the number of such posts; and the date from which they are lying vacant;

(b) whether these posts have been freezed from filling up; if so, the reasons therefor; and

(c) if not, what steps are being taken to fill up these posts ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) One post of Section Officer has fallen vacant at the CSIR Headquarters w.e.f. 5th May, 1973.

(b) No, Sir.

(c) Action is under way for filling up the post soon.

#### LEGISLATION ON DEFECTIONS

701. SHRI SANDA NARAYANAPPA : SHRI VENIGALLA SATYANARAYANA :

Will the Minister of HOME AFFAIRS be pleased to state :